

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:2891
ANSWERED ON:29.08.2012
CONVERTING REGULAR POST INTO CONTRACT POSTS
Punia Shri P.L.

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Government and the Public Sector Undertakings are converting regular posts into contract posts even when the nature of work remains the same;
- (b) if so, the details thereof;
- (c) whether the reservation for SCs/STs is adversely affected as a result of the conversion of regular posts into contract posts; and
- (d) if so, the action being taken to ensure full representation of SCs/STs?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.
(SHRIV. NARAYANASAMY)

- (a) to (d): The data is not centrally maintained.